

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)::
TIS HAZARI COURTS:: DELHI

E-TENDER NOTICE

TENDER ID NO : 2017_DDC_138297

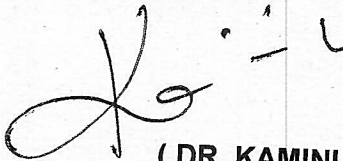
E-tender enquiries are invited from eligible firms of repute with past experience in the respective field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

Sub: Comprehensive Annual Maintenance Contract of 19 nos. of Fax Machine (Canon Make) installed at the different District Courts Complexes.

EMD : Rs. 10,000/-

| | |
|---|---------------------------------|
| Last date for downloading the tender | 14.11.2017 upto 04.00 PM |
| Last date and time for online submission of Bid | 14.11.2017 upto 04.00 PM |
| Opening date of the Technical Bid | 14.11.2017 at or after 04.15 PM |
| Opening date of the Financial Bid | 14.11.2017 at or after 04.30 PM |
| Last date for submission of EMD | 14.11.2017 upto 04.00 PM |

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <https://govtprocurement.delhi.gov.in>.


(DR. KAMINI LAU)
CHAIRPERSON, PURCHASE COMMITTEE
ADDL. DISTRICT & SESSIONS JUDGE, DELHI

Most Immediate
Out at once

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs):::
TIS HAZARI COURTS::: DELHI.**

No. 71921 /Purchase Cell/2017

Dated 26 OCT 2017

Copy of Notice Inviting e-Tender (NIT) ID No. **2017_DDC_138297**

is hereby forwarded to :-

1. Branch Incharges, R & I Branch, Tis Hazari, Karkardooma, Rohini, Saket, Dwarka & Patiala House Courts for pasting the said notice on the notice board of the concerned District Courts Complexes for information to the General Tenderers.
2. Website Committee with the request to upload the aforesaid NIT on the website of Delhi District Courts.

(M.S. RAWAT)
Administrative Officer (Judl.)
Purchase Cell, Tis Hazari Courts,
Delhi.

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